

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3423
ANSWERED ON:15.05.2006
LABOUR INTENSIVE INDUSTRIAL PARK
Kathiria Dr. Vallabhbai;Thakkar Smt. Jayaben B.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government of Gujarat has sent a proposal for labour reforms to be applied to Labour Intensive Industrial Parks; and
- (b) if so, the details thereof and the response of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) & (b): The Government of Gujarat had sent draft Gujarat Industrial Park Ordinance, 2003 for obtaining the approval of the Central Government.

The proposal was examined and it was observed that the amendments proposed may not safeguard the interest of the workers. Therefore, the Government of Gujarat has been advised to formulate its views and submit a revised proposal after due consultation with the Central Trade Unions.